

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1107  
ANSWERED ON:29.11.2012  
IMPORT AND DISTRIBUTION OF METHANOL  
Bajwa Shri Partap Singh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the manner in which the import and distribution of Methanol is regulated under the chemical policy of the country;
- (b) the details of sector-wise allocation of Methanol;
- (c) whether the Government keeps the record/track of the illicit use of Methanol for producing illicit alcohol;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

- (a) Presently, there is no restriction on the import & distribution of Methanol in the Country and there is no chemical policy regulating distribution of Methanol in the Country.
- (b) Not applicable in view of (a) above.
- (C) Since, there is no restriction on the distribution of Methanol, no record / track of use of methanol for such purpose is maintained by the Govt.
- (d) and (e) Not applicable in view of (c) above.